GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:259
ANSWERED ON:10.11.2010
MISUSE OF NATIONAL PARKS
Abdulrahman Shri ;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Jeyadural Shri S. R.;Yadav Shri Dharmendra

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government proposes to Permit the use of National Park and wildlife sanctuaries or areas around them for other purposes;
- (b) if so, the details of the proposals, received in this regard sanctuary-wise and State-wise;
- (c) whether the Union Government has constituted a Standing Committee under the National Board of Wildlife to examine such proposals;
- (d) if so, whether the aforesaid committee has submitted its report; and
- (e) if so, the reaction of the Union Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a), (b), (c), (d) & (e) Permission for using land of National Parks and Wildlife Sanctuaries for non-forestry purposes is granted after exercising due diligence under the provisions of the Wildlife (Protection) Act, 1972 and directions of the Hon'ble Supreme Court. The Ministry of Environment and Forests has reconstituted the Standing Committee of the National Board for Wildlife vide notification dated 14th September 2010. Proposals received from the State/Union Territory Governments for diversion of area of National Parks, Sanctuaries and Conservation Reserves for non-forestry uses are considered by the Standing Committee of the National Board for Wildlife.

The details of the proposals, Sanctuary-wise and State-wise, considered by the Standing Committee in its meeting held on 13.10.2010 given in the Annexure. The minutes of the meeting of the Standing Committee of National Board for Wildlife held on 13.10.2010 have been finalized and communicated to the concerned State Governments for implementation. Ministry of Environment and Forests usually accepts the recommendations of the Standing Committee on the proposal placed for consideration of the committee.